

22

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP (CAA) No. 73/NCLT/AHM/2017  
With CA(CAA) No. 76/NCLT/AHM/2017**

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017**

Name of the Company: Suncity Infrastructure Pvt Ltd.  
Suncity Haryana SEZ Developers Pvt. Ltd.  
Suncity Buildcon Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.	CS RANJEET PANDEY	PCS	Applicant Companies	
2.				

**ORDER**

Learned PCS Mr. Ranjeet Pandey present for Petitioners.

Petitioners not complied with the directed dated 13.10.2017.

Petitioners to comply with the direction dated 13.10.2017 and file proof of service.

List the matter on 14.12.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 13th day of November, 2017.